

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3480
ANSWERED ON:14.12.2012
ONLINE SALE OF INSURANCE POLICIES
Pakkirappa Shri S.

Will the Minister of FINANCE be pleased to state:

- (a) whether the insurance companies functioning in the country are selling their policies online;
- (b) if so, the details thereof;
- (c) the benefits likely to accrue to the policy holders as a result of purchasing policies online; and
- (d) the manner by which the claims are likely to be settled by the insurance companies after sale of policies online?

Answer

Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) and (b): Yes, Sir. Insurance Regulatory and Development Authority (IRDA) has informed that all Insurance Companies functioning in the country are selling their policies online except Agriculture Insurance Company of India Limited (AICIL), Export Credit and Guarantee Corporation (ECGC), L&T General Insurance, Raheja QBE General Insurance, SBI General Insurance and Shriram General Insurance.

(c) and (d): IRDA has informed that the likely benefits of purchasing policies online are as under:-

- i. Availability of Lower Premium rates due to reduced operational expenses of the company.
- ii. Quick and Hassle free purchase of the policies
- iii. Policyholder may take an informed decision by looking into the products available online.
- iv. Renewal of the policy becomes easier.
- v. In case of a claim event, intimation may be given in a faster way than otherwise.

The manner of settlement of claims are as per Terms and Conditions of the Policy issued by the insurance companies.